

ANNEXURE 2

Name of the corporate debtor: HARI MACHINES LTD;

Date of commencement of liquidation: 16th November 2018;

List of stakeholders as on : 27.05.2023

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	BANK OF BARODA	11-12-2018	2,03,35,08,370.47	1,36,12,62,448.47	Invocation of corporate guarantee	Not applicable	28.91	Not applicable	Not applicable	67,22,45,922.00	Not applicable	Amount not admitted that was received from the resolution Process of Pro Mineral Pvt. Ltd.
2	UCO BANK	12-12-2018	99,40,00,308.81	62,37,73,718.81	Invocation of corporate guarantee	Not applicable	13.25	Not applicable	Not applicable	37,02,26,590.00	Not applicable	Amount not admitted that was received from the resolution Process of Pro Mineral Pvt. Ltd.
3	STATE BANK OF INDIA	10.12.2018	1,86,62,28,875.65	1,14,71,71,778.23	Invocation of corporate guarantee	Not applicable	24.37	Not applicable	Not applicable	71,90,57,097.42	Not applicable	Amount not admitted that was received from the resolution Process of Pro Mineral Pvt. Ltd.
4	UNION BANK OF INDIA	14.12.2018	91,98,74,561.46	56,76,67,018.46	Invocation of corporate guarantee	Not applicable	12.06	Not applicable	Not applicable	35,22,07,543.00	Not applicable	Amount not admitted that was received from the resolution Process of Pro Mineral Pvt. Ltd.
5	AXIS BANK	12.12.2018	1,60,99,76,455.08	1,00,83,87,349.08	Invocation of corporate guarantee	Not applicable	21.42	Not applicable	Not applicable	60,15,89,106.00	Not applicable	Amount not admitted that was received from the resolution Process of Pro Mineral Pvt. Ltd.
			7,42,35,88,571.47	4,70,82,62,313.05			100.00			2,71,53,26,258.42		